

Ph: +91 191 2544366 Fax: +91 191 2546223

## Government of Jammu & Kashmir Office of the Chairperson, District Disaster Management Authority (DDMA)/District Magistrate, Jammu

Wazarat Road Jammu-180001 (J&K)-India

## Subject: -Declaration of Micro Containment Zone- regarding.

- 1. Whereas, in view of emerging situation due to COVID, the State Executive Committee of Department of Disaster Management, Relief Rehabilitation & Reconstruction vide Government Order No 82-JK(DMRRR) of 2021 dated 28/11/2021, has empowered the District Magistrates to constitute Micro-Containment Zone wherever spike of cases is noticed;
- 2. Whereas, it has been made to appear to me, in view of the situation emerging due to COVID-19 in below mentioned 12 locations in district Jammu, that there is sufficient ground for proceeding under Section 144 of CrPC for immediate prevention or speedy remedy is desirable to prevent danger to human life, health or safety;

S. No	Name of the Location	Tehsil	Police Station
01.	Lane near H.No 134, Kailash Nagar, Talab Tillo, Jammu	Jammu	Nowabad
02.	Lane near 47, Shopping Centre, Bakshi Nagar, Jammu	Jammu	Bakshi Nagar
03.	Lane near H.No 116, Sector 04, Trikuta Nagar, Jammu	Bahu	Trikuta Nagar
04.	Lane near H.no 73, Ward no. 03, Bishnah	Bishnah	Bishnah
05.	Lane near H.No 80-B, Sainik Colony, Jammu	Bahu	Channi Himmat
06.	Lane near H.no 118, Sector 08, Roop Nagar, Jammu	Jammu North	Janipur
07.	Lane near H.no 53, Sector 02, Pamposh Colony, Janipur	Jammu North	Janipur
08.	Lane near 821-Sweet Home Apartments near New Birla Open Mind School, Channi Rama, Jammu	Bahu	Channi Himmat
09.	Lane near H.No 419, Sector 05 near CD Gupta House, Channi Himmat, Jammu	Bahu	Channi Himmat
10.	Lane near SBI Quarters, BSNL Exchange, Bantalab, Jammu	Jammu North	Janipur
11.	Lane near H.No 343/B, Sector 01, South Ext. Trikuta Nagar, Jammu	Bahu	Trikuta Nagar
12	Lane near H.No 568 A, Gandhi Nagar, Jammu	Bahu	Gandhi Nagar

- 3. Now, therefore, I, Anshul Garg, IAS, District Magistrate, Jammu, hereby order that the above mentioned 12 locations shall be Micro Containment Zones and the following restrictions shall be in place with immediate effect and till further orders:
  - i) That the above-mentioned areas shall be under strict lock down and tight perimeter control, except for essential needs.
  - ii) There shall be no movement, whatsoever, in and out of the Micro Containment zones.
  - iii) For any medical emergency, individuals can contact 24X7 control room at **0191-2571616**, **0191-2571912** and necessary facilitation shall be done.
  - iv) That it shall be mandatory for the persons residing in designated Containment Zones to get themselves tested and any refusal in this regard shall invite action including filing of FIR under relevant provisions of Disaster Management Act. Magistrate and SHO concerned of the area shall ensure that 100% sampling and testing is done.
- **4.** That it is further ordered that:
- i) Tehsildar concerned shall be the overall incharge for enforcement of Micro Containment SOP in the notified zones.
- ii) That the Chief Medical Officer, Jammu shall ensure deployment of sufficient teams for sampling and surveillance of the designated zone. He shall ensure contact tracing of positives and their testing as per the SOP.
  - iii) The District Control Room shall monitor strict home and medical isolation of all positives reported from the zones twice on daily basis.
- **5.** Since, it is not possible to serve prior notice of this order, it is as such being issued ex-parte. Any violation of this order shall invite punitive action under section 188 of Indian Penal Code and other relevant sections of Epidemic Diseases Act, 1897 and the Disaster Management Act, 2005.

**6.** This order shall be widely circulated for information of all by the Director Information and Public Relations.

No:-DCJ/PS/2021-22/2627-36 Dated:- 14 /01/2022

Copy to the:-

1. Chief Secretary, J&K for kind information.

- 2. Addl. Chief Secretary, Health & Medical Education Department for kind information.
- 3. Addl. Director General of Police, Jammu for kind information.
- 4. Divisional Commissioner, Jammu for kind information.
- 5. Sr. Superintendent of Police, Jammu for kind information and necessary enforcement.
- **6.** Assistant Commissioner Revenue, Jammu for information and necessary action.
- 7. Sub Divisional Magistrate, Jammu North/Jammu South for information and necessary action.
- 8. Sh. Ajay Salaan, Nodal Officer, District Control Room, COVID-19, Jammu for information.
- 9. All concerned Tehsildars/SDPO/SHO for information and necessary action.
- 10. I/c EOC, DC Office, Jammu to circulate the order.

Anshul Garg, IAS
District Magistrate
Jammu